

an>

Title : Papers laid on the Table of House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): , I beg to lay on the Table:-

- (1) A copy of the Notification No. 78/2006-Cus. (Hindi and English versions) published in Gazette of India dated the 8th August, 2006, together with an explanatory memorandum seeking to exempt specified manufactured goods from whole of the additional duty of customs leviable thereon when imported from Nepal, under sub-section (7) of section 9A of the Customs Tariff Act, 1975.

(Placed in Library, See no. LT 4617/06)

- (2) A copy of the Notification No. 79/2006-Cus. (Hindi and English versions) published in Gazette of India dated the 8th August, 2006, together with an explanatory memorandum seeking to exempt light weight coated (LWC) paper, weighing upto 70 g/m², imported by actual users for printing of magazines, from the additional duty of customs of four per cent leviable thereon, under section 159 of the Customs Act, 1962.

(Placed in Library, See no. LT 4618/06)
